GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3404 ANSWERED ON:30.11.2010 RECOGNITION OF NSF Alagiri Shri S.; Yadav Shri M. Anjan Kumar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has not accorded annual recognition to some National Sports Federations (NSFs)/Associations during the current year;
- (b) if so, the details thereof and the reasons therefor, NSFs/association-wise;
- (c) whether punitive action has been taken/proposed to be taken by the Government against such Federations /Associations for non-compliance of prescribed guidelines;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the reaction of the Government thereto alongwith the remedial measures being taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) Yes, Madam.
- (b) The National Sports Federations (NSFs) that were not granted annual recognition for 2010, and the reasons thereof, are given in the statement annexed.
- (c) to (e) The Federations that have not been granted recognition are not entitled to receive any assistance from the Government. The only exception to this is where the Indian Contingent is participating in the multi -sport events like Commonwealth Games, Asian Games or Olympics, etc. The funds are released through the Indian Olympic Association and Sports Authority of India in such cases. The NSFs that have failed to receive recognition for 2010 have been given a last opportunity to comply with the requirements failing which they would become liable to de-recognition proceedings.

Recently Badminton Association of India and Swimming Federation of India were issued show cause notices for violation of Government guidelines relating to tenure and age restriction. However, taking into consideration the larger interest of the sports, the Government has given them 90 days' time to amend their constitution and hold fresh elections in accordance with guidelines for recognition of National Sports Federations.